POST OFFER PUBLIC ANNOUNCEMENT FOR THE ATTENTION OF THE SHAREHOLDERS OF

VISHAL COTSPIN LIMITED

Regd. Office: 17, 1st Floor, Above Toon Kidz, 1st Cross, 5th 'A' Block, Koramangla, Bangalore, Karnataka- 560095,

This Post offer Public Announcement ("Announcement") is being issued by Vivro Financial Services Private Limited ("Manager to the Open Offer") on behalf of Mr. Deepak Dungarshi Chheda, Mr. Rohit Keshavji Dedhia, Mr. Harish Damji Nisar and Mr. Shailesh Damji Shah (hereinafter collectively referred to as the "Acquirers"). The Acquirers made a Public Announcement ("PA") on 13th August 2009 in compliance with and pursuant to Regulation 10 & 12 of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and amendments thereto ("the Regulations"), to acquire 6,49,580 (Six lacs forty nine thousand five hundred and eighty only) equity shares, representing 20% of the total issued & subscribed equity share capital and the voting equity share capital of Vishal Cotspin Limited at a price of Rs. 3/- (Rupees Three only) per fully paid up equity share payable in cash, followed by Corrigendum to the Public Announcement dated 6th October, 2009. The terms used but not defined in this Announcement shall have the same meaning assigned to them as in the PA and Corrigendum to the Public Announcement. The offer formalities have been completed and the dispatch of payment consideration has been done on 7th November, 2009. The details are as under:

1.	Name of the Target Company	:	Vishal Cotspin Limited
2.	Name of the Acquirers	:	Mr. Deepak Dungarshi Chheda, Mr. Rohit Keshavji Dedhia, Mr. Harish Damji Nisar and Mr. Shailesh Damji Shah
3.	Name of the Manager to the Offer	:	Vivro Financial Services Private Limited
4.	Name of the Registrar to the offer	:	Cameo Corporate Services Limited
5.	Other details a. Date of opening of the offer b. Date of closing of the offer	 : :	 12th October 2009, Monday 31st October 2009, Saturday
6.	Details of Acquisition	:	

Sl. No	Item	Proposed in the offer document		Actuals	
I.	Offer price	Rs. 3/- per fully paid up equity shares		Rs. 3/- per fully paid up equity shares	
II.	Shareholding of Acquirers (No. & %) before SPA	Nil		Nil	
III.	Shares Acquired by way of SPA (No. & %)	**No. of Shares**	**%**	**No. of Shares**	**%**
		17,82,685 (Definitive basis)	**54.89%**	**17,82,685**	**54.89%**
		3,51,755 (Optional basis)	**10.83%**	**3,51,755**	**10.83%**
IV.	Shares acquired in the open offer (No. & %)	No. of Shares	%	No. of Shares	%
		6,49,580	20	2000	0.06
V.	Size of Open Offer (No. of shares multiplied by offer price per share)	Rs 19,48,740/-		Rs 6,000/-	
VI.	Shares acquired after P.A. but before 7 working days prior to closure date, if any (No. & %)	Nil		Nil	
VII.	Post offer shareholding of the Acquirer (No. & %)	No. of Shares (%)		No. of Shares	%
		24,32,265 (74.90%) (17,82,685 Equtiy Shares on definitive basis & subject to response received from the open offer optional equity shares 3,51,755 such that promoters' stake cannot exceed 74.90% of total paid up equity capital)		21,36,440	65.78
VIII.	Post offer share holding of Public (No & %)	**Pre Offer**	**Post Offer**	**Pre offer**	**Post offer**
	No. of Shares :	10,52,350	8,15,635	10,52,350	11,11,460
	Percentage :	32.40	25.11	32.40	34.22

7.	Status of Escrow account whether released or not	:	The amount in the Escrow Account shall be released in due course of time.
8.	Payment of interest, if any to shareholders along with details thereof	:	Not Applicable
9.	Status of investors complaints received if any	:	Nil

The Acquirers accept full responsibility for the information contained in this Post Offer Public Announcement and shall be responsible for fulfillment of all the obligations of the Acquirers under the SEBI (SAST) Regulations, 1997

This announcement along with the original PA, Corrigendum to the PA and the Letter of Offer would also be available at the SEBI site www.sebi.gov.in.

Issued on behalf of the Acquirers by the manager to the offer :

VIVRO

Vivro Financial Services Private Limited
Contact Person: Mr. Jayant Prakash
Manu Mansion,16/18, Shahid Bhagat Singh Road,
Opp. Old Custom House, Fort, Mumbai-400023
Tel: +91-22-22657364, Fax: +91-22-22658406
E-Mail: investors@vivro.net

For and On behalf of the Acquirers
Mr. Deepak Dungarshi Chheda,
Mr. Rohit Keshavji Dedhia,
Mr. Harish Damji Nisar, and
Mr. Shailesh Damji Shah

Place: Mumbai
Date:9/11/2009